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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER : Now, Papers to be laid.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): Madam, I beg to lay on the Table:-

(1) A copy of the Determination of Price of the Forfeited Property (Amendment) Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 862(E) in Gazette of India dated the 4th December, 2009 under section 53 of the Unlawful Activities (Prevention) Act, 1967.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 1692/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): Madam, I beg to lay on the Table a copy of the Telecommunication Mobile Number Portability Per Port Transaction Charge and Dipping Charge Regulations, 2009 (Hindi and English versions) published in the Notification No. 116-5/2009-MN in Gazette of India dated the 11th December, 2009 under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

(Placed in Library, See No. LT – 1693/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Bihar State Agro-Industries Development Corporation Limited, Patna, for the year 1986-1987.

(ii) Annual Report of the Bihar State Agro Industries Development Corporation Limited, Patna, for the year 1986-1987, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 1694/15/10)

(3) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Gujarat State Seeds Corporation Limited for the year 2008-2009 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT – 1695/15/10)

(4) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Food Corporation of India for the year 2007-2008 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT – 1696/15/10)

(5) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Food Corporation of India for the year 2008-2009 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT – 1697/15/10)

(6) A copy of the Coastal Aquaculture Authority (Amendment) Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 302(E) in Gazette of India dated the 1st May, 2009 under Section 26 of the Coastal Aquaculture Authority Act, 2005.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT – 1698/15/10)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers Federation of India Limited, New Delhi, for the year 2008-2009, together with Audit Report thereon.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Cooperative Consumers Federation of India Limited, New Delhi, for the year 2008-2009.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT – 1699/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PATIL): Madam, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Lakshmibai National University of Physical Education, Gwalior, for the year 2008-2009, along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshmibai National University of Physical Education, Gwalior, for the year 2008-2009.

(Placed in Library, See No. LT – 1700/15/10)
